

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GEI INDUSTRIAL SYSTEMS LIMITED Date of Commencement of Liquidation: 09-10-2025; List of Stakeholders as on Date: 20-03-2026; Name of IP: Mr. Chirag Rajendra Kumar Shah; Process Number: 1; Last 5 digit of registration number: 11837

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	9	14642865014	9	11969653388				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	16	9940756944	16	4231248354			244235	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	314	315632833					315632833	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	59	398820049					398820049	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	12	3426267632	12	590287296			2835980336	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	18435158328	33	460432018			17974726310	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		443	47159500800	70	17251621056				